

without permits for a stay upto 15 and 7 days respectively if they travel by air to and from Gauhati. It is expected that these measures would further facilitate tourist traffic in this area.

#### Dual Citizenship

2235. SHRI TUNA ORAON: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some people are enjoying foreign as well as Indian citizenship; and

(b) if so, what steps Government are taking to terminate the dual citizenship of these persons?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). There may be some persons who hold dual citizenship i.e. citizenship of India and also citizenship of some other country because of the automatic operation of laws of India and of the foreign country concerned. Termination of foreign citizenship of such a dual citizen would depend upon the laws of the relevant foreign country. As far as Indian citizenship is concerned, Section 8 of the Citizenship Act, 1955 provides that an Indian citizen who is also the citizen of another country may renounce his Indian citizenship by filing a declaration in accordance with the prescribed procedure and upon the registration of that declaration he shall cease to be a citizen of India where a male person ceases to be a citizen of India under this provision, every minor child of that person shall also cease to be a citizen of India. Government are registering the declarations of renunciation of Indian citizenship made by dual citizens under Section 8 of the Citizenship Act, 1955.

#### Visit to India by Association of British Mining Equipment Exporters

2237. SHRI P. G. MAVALANKAR:

Will the Minister of ENERGY be pleased to state:

(a) whether a 12-Member Mission, sponsored by the Association of British Mining Equipment Exporters (ABMEX) visited India for a fortnight in September-October this year;

(b) if so, the purpose of the said Mission; and

(c) the broad outlines of the arrangements and the agreements arrived at after the end of the above visit?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) Yes, Sir.

(b) and (c). The Mission visited India on behalf of the British Mining Equipment Exporters with a view to studying the requirement of the mining industry. The team had discussions about the possibilities of supplying equipment, spares etc. and of manufacturing equipment and spares in India. No agreement was entered into with the said team.

#### Virgin Coal-Bearing Area in Burdwan District of West Bengal

2238. SHRI KUMAR MAJHI:

SHRI TUNA ORAON:

SHRI SAKTI KUMAR SARKAR:

SHRI N. E. HORO:

SHRI A. K. M. ISHAQUE:

SHRI M. S. PURTY:

SHRI DEBENDRA NATH MAHATA:

Will the Minister of ENERGY be pleased to state:

(a) whether his attention has been drawn to an article entitled Neglect-